

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

CP.52/95 in OA.1035/93,
CP.53/95 in OA.1222/94,
CP.54/95 in OA.1223/94,
CP.90/95 in OA. 932/93,
CP.92/95 in OA. 930/93,
CP.94/95 in OA. 948/93,
CP.95/95 in OA. 875/93,
CP.96/95 in OA. 874/93,
CP.98/95 in OA. 873/93,
CP.99/95 in OA.1250/93.

Dt. of Decision: 14-12-95.

1. K.Venkateswarlu
2. H.Purna Chandra Rao
3. T.Subramanyam
4. P.Narayana Murthy
5. N.Lakshmana Murthy
6. P.Venkat Rao

.. Applicants in
CP.No.52/95 in
OA.No.1035/93.

1. T.R.L.Sarma
2. A.Satyanaarayana

.. Applicants in
CP. 53/95 in
O.A1222/94.

1. R. Buchi Ramulu
2. C.Sesha Rao
3. N.V.Subba Rao
4. I.V.R.Mohan Rao
5. A.Sambasiva Rao

.. Applicants in
CP.54/95 in
O.A. 1223/94.

K. Krishna Murthy

.. Applicant in
CP.90/95 in
OA. 932/93.

V.V.Subbarayudu

.. Applicant in
CP.92/95 in
OA.930/93.

V. Subbanarasiah

.. Applicant in
CP.94/95 in
O.A.948/93.

R.Parasuram

.. Applicant in CP.95/95 in
O.A. 875/93.

M. Hanumantha Rao

.. Applicant in CP.96/95 in
O.A.874/93.

T.Sreenivasa Rao

.. Applicant in CP.98/95 in
OA. 873/93.

Y. Ramakrishna Rao

.. Applicant in CP.99/95 in
OA. 1250/93.

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1. S.Siva Ramakrishna Murthy
2. P.Naresimham
3. M.Bhavanarayana
4. K.Eswar Rao
5. B.Pitchaiah
6. GTVSK Acharyulu
7. Y.Chandra Sekhar Rao
8. N.Venkoba Rao
9. K.R.G.Durga Prasada Rao
10. T.S.R.A.Prasada Rao
11. S.Rajesam

.. Applicants in
CP 106/95 in

Vs

1. Shri M.V. Bhaskar Rao,
Chief General Manager,
Telecommunications,
AP Circle, Hyderabad.
2. Shri R.K. Takkar,
Director General and Chairman,
Telecom Commission, ~~Sanchar Bhavan~~,
New Delhi.

.. Respondents in
CP.53/95inOA.1222/94,
CP.54/95inOA.1223/94,
CP.106/95inOA.1366/93 &
CP.52/95inOA.1035/93.

3. Shri K.N.Viswanathan,
CGM Maintenance, S.T.R.
Madras, 39, Rajaji Salai,
Madras-600 001.
4. Shri R.Ranganathan,
Chief General Manager Projects,
No.3. Ethiraj Salai,
Madras-600 105.

.. Respondents in
CP.52/95inOA.1035/93.

1. Shri R.K.Takkar, Secretary,
Min.of Communications,
Govt.of India, New Delhi.
2. Shri R.K.Takkar,
Chairman, Telecom Board,
Sanchar Bhavan,
New Delhi.
3. Shri Budh Prakash,
Asst. Director General (TE),
Min. of Communications,
Dept. of Telecom,
Sanchar Bhavan, New Delhi.
4. Shri M.V.Bhaskara Rao,
Chief General Manager, Telecom,
AP Circle, Doorsanchar Bhavan,
Hyderabad.

.. Respondents in
CP.90/95inOA.932/93,
CP.92/95inOA.930/93,
CP.94/95inOA.948/93,
CP.95/95inOA.875/93,
CP.96/95inOA.874/93,
CP.98/95inOA.873/93 &
CP.99/95inOA.1250/93.

Counsel for the Applicants : Mr. K.Venkateswara Rao in
CP. 52/95 in OA.1035/93,
CP. 53/95 in OA. 1222/94,
CP. 54/95 in OA.1223/94 &
CP.106/95 in OA.1366/93.
CP. 90/95 in OA.1035/93,
CP. 92/95 in OA.930/93,
CP. 94/95 in OA.948/93,
CP. 95/95 in OA.875/93,
CP. 96/95 in OA.874/93,
CP. 98/95 in OA.873/93,
CP. 99/95 in OA.1250/93.

Counsel for the Respondents : Mr. N.V.Raghava Reddy,
Addl. CGSC. in all the CPs.

CORAM:

THE HON'BLE SHRI JUSTICE V. NEELADRI RAO : VICE CHAIRMAN

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

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CP 52/95 in OA 1035/93,
CP 53/95 in OA 1222/94,
CP 54/95 in OA 1223/94,
CP 90/95 in OA 932/95,
CP 92/95 in OA 930/93,
CP 94/95 in OA 948/93,
CP 95/95 in OA 875/93,
CP 96/95 in OA 874/93,
CP 98/95 in OA 873/93,
CP 99/95 in OA 1250/93 &
CP 106/95 in OA 1366/93.

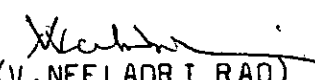
Dt. of Order: 14-12-95.

(Order passed by Hon'ble Justice Shri V. Neeladri Rao,
Vice-Chairman).

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All these Contempt Petitions are closed as by letter
No. TA/LC/5-4/94 dt. 13-12-95 the applicants were informed that
the orders therein will be implemented subject to the out come
of the SLPs already filed in Supreme Court of India/SLPs proposed
to be filed. //


(R. RANGARAJAN)
Member (A)


(V. NEELADRI RAO)
Vice-Chairman

Dated: 14th December, 1995.
Dictated in Open Court.

Deputy Registrar (J)CC

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To

1. Sri M.V. Bhaskar Rao, Chief General Manager,
Telecommunications, A.P. Circle, Hyderabad.
2. Sri R.K. Thakkar, Director General and Chairman,
Telecom Commission, New Delhi.
3. Sri K.N. Viswanathan, CGM Maintenance, S.T.R.
Madras, 39, Rajaji Salai, Madras-1.
4. Sri R. Ranganathan, Chief General Manager Projects,
No. 3, Ethiraj Salai, Madras-105.
5. Sri R.K. Takkar, Secretary, Ministry of Communications,
Govt. of India, New Delhi.
6. Sri R.K. Takkar, Chairman, Telecom Board, Sanchar Bhavan, New Delhi.
7. Sri Budh Prakash, Asst. Director General (TE) Min. of Communications,
Dept. of Telecom, Sanchar Bhavan, New Delhi.
8. One copy to Mr. K. Venkateswar Rao, Advocate, CAT. Hyd.
9. One copy to Mr. V. Venkateswar Rao, Advocate, CAT. Hyd.
10. One copy to Mr. N.V. Raghava Reddy, Addl. CGSC. CAT. Hyd.
11. One spare copy.

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